

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2011

Dated : 9th -May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

GMR Hyderabad International Airport Ltd. ...Appellant(s)

Versus

A.P.E.R.C.Respondent(s)

Counsel for the Appellant(s): Mr. Gopal Jain
Counsel for the Respondent(s): Mr. K.V. Balakrishnan for Mr. K.V. Mohan
for R.1
Ms. Surbhi Sharma for R.2

ORDER

As agreed by the learned counsel for the parties, post the
matter for hearing on **23.05.2011**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS